

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)2061 (MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.08.2018

NAME OF THE PARTIES: Mural Bulldozing Pvt Ltd

Vs

Supreme Infrastructure India Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

16. **C.P (IB)-2061(MB)/2018**

At request of the parties, list this matter on 6.8.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)